

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:954
ANSWERED ON:03.03.2010
CORRUPTION CASES OF FOREST OFFICERS
Mahendrasinh Shri Chauhan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of Indian Forest Service Officers Charge sheeted/FIR registered/suspended for corruption charges and other illegal activities during the last three years alongwith their names;
- (b) the number of the officers who have rejoined after their suspension;
- (c) the officers from the State of Gujarat State Cadre in this regard;
- (d) whether the officers charge-sheeted or under inquiry for corruption charges,are being given promotion; and
- (e) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) to (e) The information is being collected from States/Union Territories and will be laid on the Table of the House as soon as information is made available.